

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION NO. 415  
TO BE ANSWERED ON 30.03.2017**

**Incentives to Sportspersons**

**\*415. SHRIMATI MAUSAM NOOR :**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :**

**(a) whether the Government proposes to offer gainful employment to the retired sportspersons and if so, the details thereof;**

**(b) whether the Government proposes to extend the pension scheme to the sportspersons who have represented the country at International events and if so, the details thereof; and**

**(c) the number of schemes / rewards announced by the Government along with the number of their recipients during the last three years and the current year, State/ UT-wise and sport-wise?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI VIJAY GOEL)**

**(a) to (c) : A statement is laid on the table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF  
LOK SABHA STARRED QUESTION NO. 415 FOR ANSWER ON  
30.03.2017 REGARDING “INCENTIVE TO SPORTSPERSONS” BY  
SHRIMATI MAUSAM NOOR, HON'BLE MP**

**(a) : Recruitment of meritorious sportspersons against vacancies reserved for sports quota is done in Central Government offices in terms of extant instructions of the Ministry of Personnel, Public Grievances and Pension. In terms of existing instructions of the Government, upto 5% of direct recruit vacancies in Group 'C' and erstwhile Group 'D' are reserved for meritorious sportspersons in Central Government offices.**

**Further, Ministries / Department of Government of India can recruit meritorious sportspersons in any year in relaxation of the recruitment procedure, to the extent that these, including all other reservations under existing orders, do not exceed 50% of the total number of vacancies proposed to be filled by direct recruitment. Central Government organizations and Public Sector undertakings recruit meritorious sportspersons including medal winners in international sports events from time to time for which they advertise in Employment News and other newspapers.**

**Sports persons, who have represented India in Olympics / Paralympics, are also offered employment as coaches in Sports Authority of India (SAI) subject to his application, available vacancies and other applicable terms and conditions.**

**(b) The Ministry of Youth Affairs and Sports provides pension to meritorious sportspersons after they retire from active sports career as per the provisions under the scheme of Pension to Meritorious Sportspersons.**

**(c) The Department of Sports gives mainly seven awards to the sportspersons, coaches, entities promoting sports development in the country and universities with the best all round performance in sports during the year of award. The year-wise and sports-wise details of recipients of the aforementioned awards are given in the Annexure. State wise data is not maintained.**

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## Annexure

**Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 415 to be answered on 30.03.2017 regarding 'Incentives to Sportspersons' by SHRIMATI MAUSAM NOOR**

**(A) RAJIV GANDHI KHEL RATNA AWARD**

Year	2014	2015	2016
No. of Awardees	0	1	4

**(B) ARJUNA AWARD**

Year	2014	2015	2016
No. of Awardees	15	16	15

**(C) DHYAN CHAND AWARD**

Year	2014	2015	2016
No. of Awardees	3	3	3

**(D) DRONACHARYA AWARD**

Year	2014	2015	2016
No. of Awardees	5	5	6

**(E) RASHTRIYA KHEL PROTSAHAN PURUSKAR**

Year	2014	2015	2016
No. of Awardees	4	4	7

**(F) Maulana Abul Kalam Azad (MAKA) Trophy**

Year	2013-14	2014-15	2015-16
No. of Awardees	3	3	1

**(G) Scheme of Special Awards to Winners in International sports events and their Coaches**

Year	2013-14	2014-15	2015-16
No. of sportspersons/ coaches given cash award	70	289	605

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